

CP NO. 128/2007
RT No.39/2016

Hem Raj Singh

...Petitioner

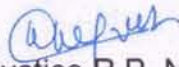
Versus.

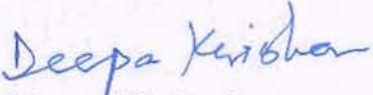
M/s Naraingarh Distillery Ltd. & Ors.

...Respondents

Present: Mr. Rakesh Kumar, Advocate with Mr. Gaurav Mankotia, Advocate for petitioner
Mr. Sudershan Goel, Advocate with Ms. Rashmi Dhillon and Ms. Rupinder Kaur, Advocates for respondents No.2 to 4.
Mr. Hrishikesh Baruah, Advocate with Ms. Anupma Kumar and Mr. Gurmohan S. Bedi, Advocates for respondents No. 1 & 5 to 9.

Reply to CA No.16/2016 has been filed by respondents No. 2 and 3. The same be taken on record. Arguments inconclusive. List the matter for 11.11.2016 for arguments.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

November 02, 2016

saini